

Shri S. N. Das: May I know whether the Government is aware of the precise function and organisation of this Institute?

Shrimati Chandrasekhar: At the Conference, there will be delivered some addresses on the influence of housing on health in tropical countries and some others on the joyful life in the community. That is all.

Shri S. N. Das: May I know whether the Government of India will look into the working of this Institute with a view to have such an Institute here in view of the fact that our rural life is very important?

The Minister of Health (Rajkumari Amrit Kaur): I do not think there is any need for us to have an Institute of that nature here. We are quite aware of our problems.

Mr. Deputy-Speaker: It is a suggestion for action.

Shri Dhulekar: A few months back, there was an exhibition of model houses. May I know whether the Health Ministry has taken advantage of that Exhibition and made any schemes for housing in rural areas?

Rajkumari Amrit Kaur: The Health Ministry is extremely interested in housing. But actually housing comes under the Ministry of Works, Housing and Supply.

राजस्थान में रेलवे लाइन

*११६६. श्री पी० एल० बारूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सच है कि राजस्थान में पंचवर्षीय योजना के अन्तर्गत जो नई रेलवे लाइनें बनने वाली हैं, उन में चूरू और फतेहपुर के बीच बनाई जाने वाली रेलवे लाइन के स्थान पर चूरू और रतनगढ़ के बीच रेलवे लाइन डाली जायेगी ; और

(ख) क्या राजस्थान सरकार ने इस के सम्बन्ध में कोई सुझाव दिये हैं ?

रेलवे तथा परिवहन उपमंत्री (श्री अलगेशान):
(क) जी नहीं ।

(ख) जी हां ।

श्री पी० एल० बारूपाल : क्या मैं जान सकता हूँ कि श्री कोलायत से जैसलमेर और हिन्दू मल कोट से पदमपुर की ओर से श्री गंगानगर तक नयी लाइन डालने की सरकार के विचाराधीन कोई योजना है ?

श्री अलगेशान : अभी हमारी योजना फतेहपुर से चूरू तक रेलवे लाइन बनाने की है ।

DELHI IMPROVEMENT TRUST

*1569. **Shri T. B. Vittal Rao:** Will the Minister of Health be pleased to state:

(a) whether the Delhi Improvement Trust has submitted any scheme to the Government of India for construction of houses in the labourers' camp near Lodi Colony; and

(b) whether Government have sanctioned the scheme?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) No.

(b) Does not arise.

Shri T. B. Vittal Rao: May I know whether the attention of the Government has been drawn to a statement made by the President of the Delhi Municipal Committee on 20th October, 1954 that he has submitted a scheme to the Government?

The Minister of Health (Rajkumari Amrit Kaur): A question was recently replied to by my colleague the Minister of Works, Housing and Supply in which he said that Government are considering the question of providing residential quarters for labour employed in construction works in Delhi. That is where the matter rests at present.

TICKETLESS TRAVELLING

*1570. **Shri Bhagwat Jha Azad:** Will the Minister of Railways be pleased to state:

(a) whether ticketless travelling by students has become a regular feature

between Ghogho and Bhagalpur on the Eastern Railway;

(b) whether it is a fact that checking staff and special magistrates have often been beaten and manhandled by students when asked for tickets; and

(c) whether the Bhagalpur Station authorities have expressed their inability to check such travelling without tickets?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Reports have been received of ticketless travelling by students on this section.

(b) In September last the Station staff at Sabour were attacked and injured by a party of students.

(c) No.

श्री भागवत भा आजाद : क्या यह सत्य है, जैसा कि उत्तर में भी स्वीकार किया गया है, कि विद्यार्थी शनिवार को और रविवार को बिना टिकट आते हैं, लेकिन फिर भी उनको राह दिखाने के लिए या सजा देने के लिए आज तक कोई उपाय नहीं किया गया है ?

श्री शाहनवाज खां : जो लोग बगैर टिकट के सफर करते हैं उनको सजा देने के लिए वाकायदा चीकिंग स्टाफ हैं और रेलवे मजिस्ट्रेट हैं। लेकिन जब बहुत बड़ी पार्टीज हों जो कि वाकायदा रेलवे स्टाफ पर हमला करती हों तो यह रेलवे स्टाफ की ताकत के बाहर की बात है कि वे उनका मुकाबला कर सकें। ऐसी हालत में यह ला एंड आर्डर का सवाल हो जाता है जिसमें हमें स्टेट गवर्नमेंट्स की मदद लेनी पड़ती है।

Mr. Deputy-Speaker: Inside a Railway Station, is it a law and order problem?

श्री भागवत भा आजाद : सवाल के उत्तर के भाग (ख) में यह कहा गया है कि यह पार्टियां आती हैं और अगर इनको चैक किया जाता है तो वे स्टेशन को जला देती हैं। क्या इनकी

रोकथाम के लिए स्टेट गवर्नमेंटों से सहायता लेने के अलावा कोई और उपाय किया गया ?

श्री शाहनवाज खां : मैं आनरबल मंत्री को यह यकीन दिलाना चाहता हूँ कि रेलवे मिनिस्ट्री की यह कोई खाहिश नहीं है कि इस तरह के मामलों को नजरअंदाज कर दें या उनका नोटिस न लें। रेलवे का ऐसा इरादा नहीं है। अगर यह चीजें नहीं रुकती हैं तो हमें सख्त से सख्त कदम उठाने होंगे और हम उनको उठाएंगे।

Shri Veeraswamy: May I know what steps the Railway Ministry has taken to stop this menace, i.e., the improper and violent conduct of the students towards the railway staff?

Shri Shah Nawaz Khan: We are sending Railway Magistrates with police escorts, and if we come across any such persons, we will deal with them very firmly.

Shrimati Sushama Sen: May I know if any complaints have been received by the railway authorities of ticketless travel on the Bhagalpur-Mandar Hill section?

Mr. Deputy-Speaker: It is a wide-spread epidemic.

The answer is expected from the hon. Minister.

The Minister of Railways and Transport (Shri L. B. Shastri): I did not hear the question.

Mr. Deputy-Speaker: On a particular section of the railway, is there ticketless travel? I myself answered that this ticketless travel is a wide-spread epidemic.

Shri Shah Nawaz Khan: We accept what you have said on our behalf.

Shri A. M. Thomas: On a point of Order. Is it proper for the Chair to give suggestions to or replies on behalf of the Minister?

Mr. Deputy-Speaker: I accept the point of Order. I am not giving any

answer. Such questions as this need not be put on the floor of the House, where it is a widespread thing. The general question is what steps are being taken to stop the menace prevailing in a particular section where students when they go home every Saturday and come back on Monday, seem to beat and attack the Station Master. That question has been asked. There are 30,000 miles of railway lines in India. If the hon. Member goes on asking whether there is ticketless travel in a particular station in Tranvancore, can it be answered by the hon. Minister. So, I think this is the only answer. I am not merely a dummy. I ought to see that we do not waste the time of the House by any question which is of a general nature. I expect hon. Members will think of it themselves, and not protest when I suggest it to them.

Pandit D. N. Tiwary: In the last Budget Session, the Railway Minister announced some concessions for students. May I know whether that has got some effect, and whether further concessions are being thought of?

Shri L. B. Shastri: The concessions already given should first be availed of before we think of giving them any further concessions.

Pandit D. N. Tiwary: I wanted to know whether that concession has been availed of or has produced some effect or not?

Shri L. B. Shastri: I do not think so, because the students have not availed of that concession.

SAVINGS BANK ACCOUNTS OF DISPLACED PERSONS

*1571. **Shri Gidwani:** Will the Minister of Communications be pleased to state:

(a) whether the verified lists relating to the transfer of Post Office Savings Bank Accounts and Postal Certificates from India to Pakistan and vice versa have since been exchanged; and

(b) if so, when the parties will be allowed to operate on their accounts?

The Minister of Communications (Shri Jagjivan Ram): (a) The work is in progress.

(b) The parties will be allowed to operate on their accounts as and when the verified lists pertaining thereto are received by the Post Offices concerned.

Shri Gidwani: What was the total number of accounts in each category to be got verified from the Government of Pakistan, and how many of them have since been verified?

Shri Jagjivan Ram: The work was proceeding and when the valuation took place in Pakistan, the Pakistan Government stopped the work of verification. We again took up that question, and in October this year we have sent liaison officers to Karachi and Lahore, and they have also send their officers. The position prior to the appointment of these officers was as follows:

Total number of claims registered in India

	Number of cases	Amount involved
		Rs.
Savings Banks	87,740	4,40,35,576
Certificates	57,535	2,81,69,656

Number of unsettled claims

	Number of cases	Amount involved
		Rs.
Savings Banks	25,116	1,51,10,113
Certificates	31,566	1,49,62,982

In addition, there are nearly 13,068 claims in which complete particulars of the accounts and certificates are not known to the claimants. The amount involved in these claims is nearly Rs. 60 lakhs.

Shri Gidwani rose—

Shri B. K. Das: Do I take it that these accounts include also the accounts in East Pakistan?

Shri Jagjivan Ram: I am not very definite, but I think it does not include the accounts in East Pakistan.